

New CC No. 98/2019 (old CC No. 09/18)
RC NO. 221 2014 E 0009
Branch: CBI EO-III New Delhi
CBI Vs. M/s Topworth Urja & Metals Ltd. & Ors.
U/s. 120-B r/w 420, 465, 468 & 471 IPC

28.07.2020

Matter taken up today in compliance of Office Order No. Power/Gaz./RADC/2020/E-6836-6919 Dated 14.07.2020 and also in continuation to orders No.819-903/DJ/RADC/2020 dated 16.05.2020, No. E1792-1876/DJ/RADC/2020 dated 22.05.2020, No. E-2574-2639/DJ/RADC/2020 dated 29.05.2020, No. E-3943-4029/DJ/RADC/2020 dated 13.06.2020, No. E-4121-4205/DJ/RADC/2020 dated 15.06.2020 and No. Power/Gaz./RADC/2020/E-5577-5661 Dated 29.06.2020, of Ld. District & Sessions Judge-Cum-Spl. Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi.

The present matter is being taken up today through video conferencing as regular functioning of the Courts at District Courts has been suspended since 23.03.2020 vide office orders of Hon'ble High Court of Delhi bearing Nos. 373/Estt./E1/DHC dated 23.03.2020, No.159/RG/DHC/2020 dated 25.03.2020, No.R-77/RG/DHC/2020 dated 15.04.2020, No. R-159/RG/DHC/2020 dated 02.05.2020, No. R-235/RG/DHC/2020 dated 16.05.2020, R-305 /RG/DHC/2020 dated 21.05.2020, No.1347/DHC/2020 dated 29.05.2020, No.17/DHC/2020 dated 13.06.2020, No.22/DHC/2020 dated 29.06.2020 and No. 24/DHC/2020 dated 13.07.2020.

The hearing of the present matter is being taken up via Cisco WebEx Platform in the presence (onscreen) of:

Present: Ld. Special PP Sh. R.S. Cheema, Ld. DLA Sh. Sanjay Kumar, Ld. DLA Sh. V.K. Sharma, Ld. Senior PP Sh. A.P. Singh and Advocate Ms. Tarannum Cheema for CBI.

Ld. Counsel Sh. Kunal Sharma for A-1 M/s Topworth Urja & Metals Ltd.

Official Liquidator Sh. V.P. Katkar of A-1 M/s Topworth Urja & Metals Ltd. is absent.

Ld. Counsels Sh. Pramod Kumar Dubey and Sh. Anurag Andley for A-2 Surendra Champalal Lodha @ Surendra C. Lodha.

Ld. Counsels Sh. Hemant Shah and Sh. Anuj Tiwari for A-3 Anil Kumar Omprakash Nevatia.

Ld. Counsels Sh. Ratnesh Deo and Sh. Anuj Tiwari for A-4 Swapan Kumar Mittra @ S.K. Mitra.

Ld. Counsel Sh. R.S. Kundu for A-5 Anil Kumar Saxena @ A.K.Saxena.

Ld. Counsel Sh. Ashim Vachher for A-6 Manoj Maheshwari.

Ld. Counsel Sh. Pankaj Kapoor for A-7 Anand Nanad Kishore Sarda.

Ld. Counsels for all the accused persons except Ld. Counsel Sh. Kunal Sharma for A-1 M/s Topworth Urja & Metals Ltd., and Ld. Counsel Sh. Ratnesh Deo for A-4 Swapan Kumar Mittra @ S.K. Mitra have placed on record, through official Email ID of this Court, their written submissions on the point of charge.

Ld. Counsels Sh. Kunal Sharma and Sh. Ratnesh Deo seek a week's time to file their written submissions.

Heard.

In the interest of justice one last opportunity is granted to Ld. Counsels to file their written submissions, failing which no such written submissions will be taken on record.

Hard copy of the written submissions be also placed in the judicial file as and when normal functioning of the courts is resumed.

Ld. Counsels for other accused persons submit that they intend to place on record certain case law also.

Heard. Considered. Allowed.

Ld. Counsels are at liberty to do so within a week from today.

Case is now adjourned for consideration on the point of charge to 29.08.2020.

A scanned signed copy of this order is being sent to Sh. Mukesh JJA, Computer Branch, RADC via WhatsApp for uploading it on the official website of Delhi

District Courts.

A copy of order is being retained, to be placed in the judicial file as and when normal functioning of the courts is resumed.

The present order has been dictated on phone to Steno Pawan Singhania.

BHARAT PARASHAR Digitally signed by BHARAT PARASHAR
Date: 2020.07.28 11:51:23 +05'30'

**(Bharat Parashar)
Special Judge, (PC Act)
(CBI), Court No. 608
Rouse Avenue Court
New Delhi
28.07.2020.**

CC NO. 238/19 (OLD CC No. 8550/2016)
RC No. 221 2014 E 0015
Branch: CBI/EO-III/New Delhi
CBI Vs. M/s Domco Pvt. Ltd. & Ors.
U/s. 120-B/420 IPC

28.07.2020

Matter taken up today in compliance of Office Order No. Power/Gaz./RADC/2020/E-6836-6919 Dated 14.07.2020 and also in continuation to orders No.819-903/DJ/RADC/2020 dated 16.05.2020, No. E1792-1876/DJ/RADC/2020 dated 22.05.2020, No. E-2574-2639/DJ/RADC/2020 dated 29.05.2020, No. E-3943-4029/DJ/RADC/2020 dated 13.06.2020, No. E-4121-4205/DJ/RADC/2020 dated 15.06.2020 and No. Power/Gaz./RADC/2020/E-5577-5661 Dated 29.06.2020, of Ld. District & Sessions Judge-Cum-Spl. Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi.

The present matter is being taken up today through video conferencing as regular functioning of the Courts at District Courts has been suspended since 23.03.2020 vide office orders of Hon'ble High Court of Delhi bearing Nos. 373/Estt./E1/DHC dated 23.03.2020, No.159/RG/DHC/2020 dated 25.03.2020, No.R-77/RG/DHC/2020 dated 15.04.2020, No. R-159/RG/DHC/2020 dated 02.05.2020, No. R-235/RG/DHC/2020 dated 16.05.2020, R-305 /RG/DHC/2020 dated 21.05.2020, No.1347/DHC/2020 dated 29.05.2020, No.17/DHC/2020 dated 13.06.2020, No.22/DHC/2020 dated 29.06.2020 and No. 24/DHC/2020 dated 13.07.2020.

The hearing of the present matter is being taken up via Cisco WebEx Platform in the presence (onscreen) of:

Present: Ld. Special P.P. Sh. R.S. Cheema along with Ld. DLA Sh. Sanjay Kumar, Ld. DLA Sh. V.K. Sharma, Ld. Senior PP Sh. A.P. Singh and Advocate Ms. Tarannum Cheema for CBI along with Holding IO Insp. Pawan Kumar Kaushik.

Ld. Counsel Sh. Rahul Tyagi for A-2 Binay Prakash (also AR of A-1 Company M/s DOMCO Pvt. Ltd.), A-3 Vasant Diwakar Manjrekar and A-4 Paramananda Mondal.

Ld. Counsel Sh. Rajiv Mohan for A-5 Manoj Kumar Gupta.

Ld. Counsel Sh. Mayank Tripathi for A-6 Sanjay Khandelwal.

Soft copy of written submissions have been filed by Ld. Counsels for the accused persons.

Ld. DLA Sh. Sanjay Kumar however submits that he also intends to file written submissions.

Heard. Considered. The written submissions be filed within next 10 days.

Copy of written submissions, if filed by Ld. DLA Sh. Sanjay Kumar, be also supplied to Ld. Counsels for the accused persons.

Matter be now put up for consideration on 31.08.2020.

A scanned signed copy of this order is being sent to Sh. Mukesh JJA, Computer Branch, RADDC via WhatsApp for uploading it on the official website of Delhi District Courts.

A copy of order is being retained, to be placed in the judicial file as and when normal functioning of the courts is resumed.

The present order has been dictated on phone to Steno Pawan Singhania.

BHARAT
PARASHAR

 Digitally signed by BHARAT
PARASHAR
Date: 2020.07.28 11:50:22 +05'30'

**(Bharat Parashar)
Special Judge, (PC Act)
(CBI), Court No. 608
Rouse Avenue Court
New Delhi
28.07.2020.**